# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI SUPPLEMENTARY CAUSE LIST DATED 05.01.2021 (WEDNESDAY)

## COURT – IV (VIRTUAL MODE)

### 10:25 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

| S. No. | Case No.                                    | Name of the parties  | Counsel for<br>Appellants | Counsel for<br>Respondents   |
|--------|---|--|---------------------------|--|
| 1.     | Comp. App. (AT)<br>(Ins) No. 161 of<br>2021 | Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermoegensverwaltung Ltd. & Anr. With | R. P.Agarwal              | Ankur Kashyap-R1<br>Dinkar<br>Venkatasubramania<br>n-R2<br>Yashish Chandra |
| 2.     | Comp. App. (AT)<br>(Ins) No. 169 of<br>2021 | State Bank of India Vs. Peter Beck and Peter Vermoegensverwaltu Ltd.                                       | Bishwajit Dubey           | Yashish Chandra Abhishek Kumar- R2 Ankur Kashyap-R1 Yashish Chandra        |

#### 02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| 3. | Comp. App. (AT)<br>(Ins) No. 1231 of<br>2019 | Anand Sonbhadra, R.P. of Shubhkamna<br>Buildtech Pvt. Ltd.<br>Vs.<br>Arham Escon Pvt. Ltd. | Simran Jyoti Singh | Rakesh Sinha-R1<br>U.N. Singh-R2   |
|----|--|--|--------------------|--|
| 4. | Comp. App. (AT)<br>(Ins) No. 503 of<br>2021  | Bank of Maharashtra Vs. Videocon Industries Ltd. & Ors.  With                              | Chaitanya B. Nikte | Anoop Rawat Vajiayant Paliwal Zeeshan Khan Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15 |
| 5. | Comp. App. (AT)<br>(Ins) No. 505 of<br>2021  | IFCI Ltd. Vs. Videocon Industries Ltd. & Ors.  With  | Perth Bhatia       | Anoop Rawat Vajiayant Paliwal Moulshree Shukla- R1 to R13 Madhav Kanoria-R14 Diwakar Maheshwari-R15              |

| 6. | Comp. App. (AT)<br>(Ins) No. 529 of<br>2021 | Small Industries Development Bank of India Vs. Videocon Industries Ltd. & Ors.  With                        | Ayush Negi       | VaijayantPaliwal-<br>R1 to R13<br>Bishwajit Dubey-R14<br>Diwaker<br>Maheshwari-R15                     |
|----|---|---|------------------|--|
| 7. | Comp. App. (AT)<br>(Ins) No. 545 of<br>2021 | Electrolux Home Products Inc. Vs. Videocon Industries Ltd. Through its Resolution Professional & Anr.  With | Raghav Chadha    | Vaijayant Paliwal<br>Moulshree Shukla<br>Zeeshan Khan-R1<br>Diwakar<br>Maheshwari-R2<br>Biswajit Dubey |
| 8. | Comp. App. (AT)<br>(Ins) No. 650 of<br>2021 | Venugopal Dhoot<br>Vs.<br>Abhijit Guhathakurta & Ors.   | Sandeep S. Ladda | Anoop Rawat<br>Moulshree Shukla-R1<br>Bishwajit Dubey-R2<br>Diwakar<br>Maheshwari-R3                   |

## Copy to: -

By order of Hon'ble Chairperson -sd/-

Notice Board -sd/ Website: <a href="https://www.nclat.nic.in">www.nclat.nic.in</a>

Registrar